

**MINISTRY OF FINANCE**  
**(Department of Revenue)**  
(CENTRAL BOARD OF DIRECT TAXES)

**CORRIGENDUM**

New Delhi, the 10th April, 2026

**INCOME-TAX**

**G.S.R. 262(E).**— In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i), *vide* number G.S.R. 226(E), dated 30<sup>th</sup> March, 2026:—

(i) at page number 19, in Form ITR-1, for Schedule-IT, the following schedule-IT shall be substituted, namely,—

Schedule-IT Details of Advance Tax and Self-Assessment Tax payments																				
	BSR Code					Date of Deposit					Serial Number of Challan					Tax paid				
	Col(1)					Col(2)					Col(3)					Col(4)				
R1																				
R2																				

(ii) at page number 21, in Form ITR-4, in Part B (Gross Total Income), under Schedule Salary, in row B2, after sub-row (ii), sub-row (ii) shall be renumbered as sub-row (iii);

(iii) at page number 21, in Form ITR-4, in Part B, in row B2, in sub-row (iv), in item-a, for the letters “Iva”, the letters “iva” shall be substituted.

[Notification No. 57/2026/F. No. 370142/5/2026-TPL]

PRADEEP SHARMA, Dy. Secy.